

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

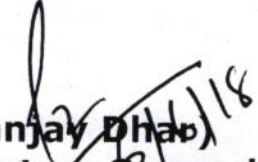
NOTIFICATION

No: 352

Dated: 06-06-2018

It is notified for information of all concerned that the holiday on account of "**Shab-I-Qadar**" shall be observed on 12th June, 2018 (Tuesday) instead of 11th June, 2018 (Monday) in the High Court of Jammu and Kashmir.

By Order


(Sanjay Dhar)
Registrar General

NO: 10309-30/NR

Dated: 06-06-2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
2. Bench Secretary to Hon'ble the Acting Chief Justice/ Hon'ble Judges.
...for information of His Lordship.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
7. President Bar Association, Srinagar/Jammu
...for information.
8. Incharge NIC for uploading the same on official website of the High Court.
9. Manager, Government Press, Srinagar.
10. Office file.

Registrar General


6/6/18